

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING:BILASPUR

Original Application No.203/00193/2018

Bilaspur, this Wednesday, the 17th day of July, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Jagannath Pandey (Padhi)
S/o Shri Pitambar Prasad,
aged about 56 years,
R/o Village Matnar,
Tahsil Bakawand
District Bastar (C.G.) PIN 494222

-Applicant

(By Advocate- None)

V e r s u s

1. Union of India,
Through Secretary Communication
Sanchar Bhawan,
20 Ashoka Road,
New Delhi (India) PIN 110001

2. Superintendent of Postal Services,
Bastar Division
Jagdalpur (C.G.)

- Respondents

(By Advocate-**Shri Vivek Verma**)

O R D E R (Oral)
By Navin Tandon, AM:-

None for the applicant.

2. It is seen that there has been no representation on the part of the applicant from the last three consecutive occasions i.e. on

09.01.2019, 03.04.2019 including today. Thus, it seems that the applicant has lost interest in pursuing the matter any more.

3. In these circumstances, we are left with no option but to dismiss this Original Application for want of prosecution. Accordingly, Original Application is dismissed.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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